

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.55287 of 2023**

Arising Out of PS. Case No.-167 Year-2022 Thana- PATNA CITY CHOWK District- Patna

Rohit Kumar @ Golu, Male, aged about 26 years, Son Of Amarnath Yadav
Resident Of Kathotiya Gali, P.S. - Chowk, District - Patna

... .. Petitioner/s

Versus

The State Of Bihar Patna

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Pramod Kumar, Advocate

For the Opposite Party/s : Ms. Madhuri Lata, A.P.P.

**CORAM: HONOURABLE MR. JUSTICE KHATIM REZA
ORAL ORDER**

2 30-08-2023 Heard learned counsel for the petitioner and learned
A.P.P. for the State.

2. Call for legible Xerox copy of the case diary of
Chowk P.S. Case No. 167 of 2022 from the Court of learned
Additional District & Sessions Judge-IVth, Patna, so as to reach
this Court positively within a period of three weeks.

3. Put up immediately on receipt of the same.

(Khatim Reza, J)

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